

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
18-04-2024 AT 10:30 AM**

**Company Appeal 1/2024**  
u/s. 252 of Companies Act, 2013

**IN THE MATTER OF:**

Mr. Ravi Teja Reddy Gopu

...Petitioner

**AND**

M/s. Lighting Designer Private Limited

...Respondent

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Learned proxy counsel Mr Srinivasulu, for petitioner present physically.  
Mr RK Sahu, DROC from ROC present through Video Conference and stated that the compliance report has been received on 16.04.2024 through e-mail from the petitioner and prayed two weeks' time for verification and for filing final report. Let the physical copy be filed and served to the other side. Matter adjourned to 13.06.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**